

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8. **IA-350/2023 IN C.P. (IB)/841(MB)2022**

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES: Central Bank of India
Vs.
Syntex Trading & Agency Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Arjun Sathees i/b Indialaw LLP, Ld. Counsel for the Financial Creditor present. Mr. Ankit Lohia a/w Mridul Yadav and Mr. Krishna Baruah i/b ALMT Legal, Ld. Counsel for the Corporate Debtor present.
2. List this matter for hearing on **14.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)